

[English]

**Electronic Telephone Exchanges In  
Karnataka**

3962. SHRIMATI BASAVA RAJESWARI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Union Government have decided to replace old telephone exchanges in Karnataka;

(b) if so, the details thereof;

(c) whether the Government have taken a decision to provide electronic exchanges throughout the state during 1992-93;

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) and (b). Yes, Sir. As part of 8th Five Year Plan (1992-97) it is proposed to:—

Replace life expired and worn out switches as and when they become life expired.

Replace small size elector-mechanical exchanges (MAX-III and line finder type MAX-II).

In Karnataka State all exchanges have already been automated.

(c) and (d). About 290 electronic exchanges are proposed to be set up throughout Karnataka during 1992-93 subject to the approval of the annual plan, availability of demand and timely availability of equipment.

**SHIFTING OF P. M. G. Office to Jalandhar**

3963. PROF. PREM DHUMAL: Will the

Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that it had been decided to shift the regional P. M. G. (Punjab) office from Chandigarh to Jalandhar city;

(b) if so, when and if not, the reasons therefor; and

(c) the time by which it is likely to be shifted?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) to (c) There is no regional Postmaster General in Punjab Postal Circle. There is a post of Postmaster General and this office functions from the headquarters office of the Chief Postmaster General at Chandigarh. It is not proposed to shift the Postmaster General, Punjab Circle from Chandigarh to Jalandhar as this will not be in the administrative interest.

**Revamping of Durgapur Thermal Power Plan:**

3964. SHRI SANAT KUMAR MANDAL: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Government have accorded its approval to the Damodar Valley Corporations Rs. 322 crore proposal to revamp the two units at the Durgapur Thermal Power Plan which were damaged by fire;

(b) whether these units are being rehabilitated by some multinational despite the fact that the order- starving Bharat Heavy Electricals Ltd. had also made an offer; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CON-